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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 14/(MAH)/2012  
C.A. No. 38/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: M/s. R S M Properties Pvt. Ltd.  
V/s.  
M/s. Supermax International Pvt. Ltd. & Ors.

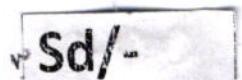
SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 and 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1	Prateek Patel, Shweta Jaydev	Advocate for Applicant	
2	Vinayak Kshirsagar also Ishaan Laher	for Respondents	
3	Nishit Tanner 1/b. Argus Partner	for Respondent No. 10	

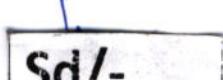
ORDER

CA 38/2016 in TCP 14/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 9.2.2018.



V. NALLASENAPATHY  
Member(Technical)



B. S. V. PRAKASH KUMAR  
Member (Judicial)